Army Transport Company on the new site are awaiting approval of the Defence authorities. The site on North Avenue will be vacated by the Defence establishment after the construction of alternative accommodation on the new site is completed Construction of M.P. Flats on the North Avenue site will be taken up after the Defence Establishment vacate their present buildings

## Minimum Wages for Mine Workers

# \*47 {Shrimati Ronn Chakravarity: Shri Muhammed Elias:

Will the Mmister of Labour and Employment be pleased to state

- (a) whether it is a fact that a decision was taken at the Industrial Committee on Mines, other than Coal, that minimum wages would be made applicable to all iron ore and manganese mine workers,
- (b) if so, when this decision was taken,
- (c) why it has not been implemented so far, and
- (d) the steps taken to implement it?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes Iron Ore and manganese mines are included in the list of mines to which the Minimum Wages Act is to be applied, as recommended by the Industrial Committee on Mines (other than Coal Mines)

- (b) This recommendation was made by the Committee at its meeting held in April, 1958
- (c) and (d) A phased programme of extension of the Act to employments in mines not already covered by the Schedule has been worked out and steps are being taken to implement the same

### Export of Jute Products

- 1. Shri D. C. Sharma: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No 554 on the 3rd December, 1958 and state.
- (a) whether as a result of the steps taken by Government, the export of jute products has increased, and
  - (b) if so, to what extent?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):
(a) and (b) Export of jute goods during the first four months of 1959 amounted to 2,60,500 tons as against 2,36,400 tons during the same period in 1958

### Industrial Development of Punjab

Shri D. C. Sharma:

Shri Ram Krishan Gupta:
Shri Ajit Singh Sarhadi:

Will the Minister of Commerce and Industry be pleased to state the total amount spent by the Central Government on the industrial development of Punjab during the First and Second Five Year Plan periods separately?

The Minister of Commerce and Industry (Shri Lel Bahadur Shastri): A sum of Rs 1,05,38,860 was spent on the programmes of industrial development in the Punjab during the First Five Year Plan period. During the Second Five Year Plan period, a sum of Rs 2,31,32,894 has been spent upto the end of the financial year 1958-59

The Central Government has also invested a sum of Rs. 9,09,84,000 in Nangal Fertilisers & Chemicals Ltd (now Hindustan Chemicals & Fertilisters Ltd.) upto the end of the financial year 1958-59

#### Film on Untouchability

2. Shri D C. Sharma: Will the Minister of Information and Breadcasting be pleased to refer to the